F. No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R. K. Puram, New Delhi-66

Dated: 19/07/2018

ORDER NO. 147 of 2018

Hon'ble HOD is pleased to modify the sitting notified vide order no. 139 of 2018 for CESTAT, Mumbai to the extent indicated below:-

2018 101 CL31A1, 111amm	250100	WORK ASSIGNED
COURT	PERIOD	
Hon'ble Sh. C. J. Mathew,	On 19/07/2018	Customs Division Bench
Member (Technical) and		Matters
Hon'ble Sh. Suvendu Kr.		
Pati, Member (Judicial)		nd to Hon'hle Sh. Anil Choudha

The Difference of Opinion Matters assigned to Hon'ble Sh. Anil Choudhary on 19/07/2018 shall stand adjourned for 20/07/2018.

By order

(Mohinder Singh) Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/Dy. Registrar/ Asstt. Registrar/ Bar Association/Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

F. No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R. K. Puram, New Delhi-66

Dated: 19/07/2018

ORDER NO. 148 of 2018

Hon'ble HOD is pleased to modify the sitting notified vide order no. 141 of 2018 for CESTAT, Kolkata to the extent indicated below:-

On 23/07/2018 Hon'ble Sh. P. K. Choudhary, Member (J) will attend the Chamber Work.

On 23/07/2018 and 24/07/2018 Hon'ble Sh. Bijay Kumar, Member (T) will attend the Chamber Work.

By order

(Mohinder Singh) **Deputy Registrar**

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F. No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R. K. Puram, New Delhi-66

Dated: 19/07/2018

ORDER NO. 149 of 2018

Hon'ble HOD is pleased to modify the sitting notified vide **order no. 142 of 2018 for CESTAT, New Delhi** to the extent indicated below:-

On 20/07/2018 at 02.30 P.M. Hon'ble Sh. V. Padmanabhan, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM matters:-

ST/ROM/50537-39/18, E/ROM/50595/2018, E/50467/2018, E/ROM/50437/2018, E/ROM/50465/2018

By order

(Mohinder Singh) Deputy Registrar

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